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Cr1.A.No. 185 OF 2000
ITEM No.108

Court No. 11

SECTION IIA

O F I N D I A
RECORD OF PROCEEDINGS

Cr1. No.185/2000

Hasan Murtza ... Appellant (s)

VERSUS

State of Haryana ... Respondent (s)

(With office report)

Date : 22/01/2002 This appeal was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE DORAISWAMY RAJU

For the appellant: Mr. K.B. Sinha, Sr. Adv.
Ms. Kanwaljeet Kochar, Adv.
Mr. S.C. Paul, Adv.
Ms. Sonal Mahajan, Adv.
for Mr. J.D. Jain, Adv.

For respondent(s): Mr. J.P. Dhanda, Adv.
Mr. K.P. Singh, Adv.
Ms. Raj Rani Dhanda, Adv.

UPON hearing counsel the Court made the following
O R D E R

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Mr. K.B. Sinha, learned senior counsel commenced his arguments at 2.20 P.M. and concluded at 2.55 P.M. Thereafter, Mr. J.P. Dhanda, learned counsel started his arguments at 2.55 P.M. and concluded at 3.40 P.M. Hearing concluded. The Court reserved its judgment.

.SP1

(Ganga Thakur)
P.S.to Registrar

(Prem Prakash)
Court Master